

Sl. No. 6

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IBC)/44/9/AMR/2019	Under Liquidation	9 of IBC	Vind Infra Power Pvt Ltd Vs Sunshine Infra engineers India Pvt Ltd
	IA(IBC)/371/2023	U/S 42 R/W 60(5) of IBC, 2016	Sree Devi Prasad Agencies Vs Kammula Prabhakar Rao Liquidator for Sunshine Infra Engineers India Pvt Ltd

ORDER

IA (IBC)/371/2023:

Present: Ms. Sarvani Desiraju, Proxy Counsel for the applicant  
None for the Liquidator.

Counter not filed. For filing physical copy of the compliance memo by the  
Applicant and for filing Counter, list the matter on 30.07.2024.



SANJAY PURI  
MEMBER (TECHNICAL)



RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)